

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002

// NOTIFICATION //

Raipur, dated .04.2016

18 APR 2016

F.No. 3859/986/XXI-B/C.G./16, In exercise of the powers conferred by Section 5(b) of the Chhattisgarh Civil Courts Act, 1958 (No. 19 of 1958), the State Government on the recommendation of the High Court, hereby, constitutes and establishes "Fast Track Court of Additional District Sessions Judges" in the districts as specified in the schedule below which shall start functioning from 24th June 2016, namely :-

SCHEDULE

S.No.	Name of District	Name of place	No. of Fast Track Court
(1)	(2)	(3)	(4)
1.	Balod	Balod	1
2.	Baloda-bazar	Baloda-bazar	1
3.	Bemetara	Bemetara	1
4.	Kondagaon	Kondagaon	1
5.	Surajpur	Surajpur	1

**By order and in the name of the
Governor of Chhattisgarh,**

OK
day 18.4.16
***(A.K. Samantray)**
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs
Department

Endt.No. ³⁸⁵⁹ /986/XXI-B/C.G./16

Raipur, dated 04.2016

Copy to:

18 APR 2016

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 2746/II-15-2/2012 Bilaspur dated 31st March 2016,
2. District & Sessions Judge, Balod, Baloda-bazar, Bemetara, Kondagaon & Surajpur.
3. Principal Secretary, to Hon'ble Chief Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Chief Minister,
4. Deputy Secretary to Chief Secretary, Govt. of chhattisgarh, Raipur for perusal of Chief Secretary,
5. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
6. Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Naya Raipur,
7. State Information Officer, NIC, Chhattisgarh for publication in the forthcoming E- Gazette (Extra Ordinary),
8. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in (Extra Ordinary) Gazette and sending 100 copies to this department.

for information and necessary action.

o/c ^{18/4/2016}
(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs
Department